

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 4108
ANSWERED ON 17/03/2026**

CONSTRUCTION OF ROADS UNDER PMGSY-IV

4108. Shri Chandra Prakash Joshi:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether approval has been accorded for the construction of roads under the fourth phase of Pradhan Mantri Gram Sadak Yojana (PMGSY-IV) in the country including Rajasthan;**
- (b) if so, the details of such roads including the budget allocated for the said purpose, State-wise;**
- (c) the details and the number of roads constructed under the Pradhan Mantri Gram Sadak Yojana in Chittorgarh, Pratapgarh and Udaipur districts of Rajasthan; and**
- (d) the future plans for providing road connectivity under the said scheme to the revenue villages which are yet to be connected through the roads?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)**

(a) & (b): Pradhan Mantri Gram Sadak Yojana-IV (PMGSY-IV) has been launched for the construction of 62,500 km of all-weather roads to provide connectivity to about 25,000 eligible unconnected habitations of the designated population as laid out in the program guidelines, and is being implemented from Financial Years 2024–2025 to 2028–2029 across the country.

The Ministry is actively collaborating with the States/UTs to streamline the submission of proposals under PMGSY IV for the timely sanction of projects under the scheme. As of now, under PMGSY-IV, 3,638 road works covering a length of 12,099 km and 63 Long Span Bridges have been sanctioned at an estimated cost of Rs. 15,101.14 crore, including the State of Rajasthan. The approval of projects under this scheme depends on the proposals submitted by

the respective States and Union Territories (UTs). The present status of sanctioned works under PMGSY-IV is given below:-

State/UT	No of Road Works	No of Bridge Works	Total Road Length (in Kms)	Total estimated cost, including State Share (in Rs. Cr.)
Assam	758	62	1522.27	1819.71
Chhattisgarh	774	0	2426.88	2225.44
Himachal Pradesh	294	0	1538.06	2247.24
Jammu And Kashmir	316	0	1781.33	4224.37
Rajasthan	1216	1	3218.97	2089.37
Sikkim	96	0	384.27	788.07
Uttarakhand	184	0	1228.20	1706.94
Grand Total	3,638	63	12,099.98	15,101.14

Road-wise details may be accessed at <https://pmgsy.dord.gov.in/>-> Proposals ->Statewise List of Roads.

(c): Under various interventions/verticals of the PMGSY (PMGSY-I, II, III and PM-JANMAN), the number of roads sanctioned and completed in the districts of Chittorgarh, Pratapgarh and Udaipur of Rajasthan is given below:-

Sl.No.	District Name	No. of Road Work Sanctioned	Road Length Sanctioned (km)	No. of Road Work Completed	Road Length Completed (km)
1	Chittaorgarh	359	1,720.90	358	1,686.75
2	Pratapgarh	483	1,638.30	469	1,573.33
3	Udaipur	1,180	4,539.16	1,096	4,251.49

Under PMGSY-IV, a total of 11 roads of 17.42 km length and 1 bridge have been sanctioned in the district of Pratapgarh. Similarly, 84 roads of 171.35 km length have been sanctioned in the district of Udaipur.

Road-wise details may be accessed at <https://pmgsy.dord.gov.in/>-> Proposals ->Statewise List of Roads.

(d): Rural road is a State Subject and the PMGSY scheme is being implemented as a one-time intervention to provide rural connectivity to the eligible habitation as per the details laid out in the programme guidelines. In this scheme, the unit for this programme is habitation and not revenue village or Panchayat. A habitation is a cluster of population living in an area, the location of which does not change over time. Desam, Dhanis, Tolas, Majras, Hamlets etc., are commonly used terminology to describe the habitations.
